

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 733 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Bliss Equity Pvt. Ltd. Vs. Durga Das Agrawal & Ors.	Naveen Kumar
2.	I.A. No. 734 of 2025 in Comp. App. (AT) No. ____ of 2025	Bunkim Finance and Investments Pvt. Ltd. Vs. Stride Multitrade Pvt. Ltd., In Liquidation (Through Its Liquidator, Ashish Saoji)	Mohit Yadav
3.	I.A. No. 735 of 2025 in Comp. App. (AT) No. ____ of 2025	Sanjiv Choudhary Vs. Roshanara Club Ltd., & Ors.	Prateek Kumar
4.	I.A. No. 736 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Shirijay Infra Pvt.Ltd. Vs. Trans Polyurethane Pvt Ltd.	Misha Rohatgi Mohta
5.	I.A. No. 737 of 2025 in Comp. App. (AT) No. ____ of 2025	Chennai Metro Rail Ltd. Vs. IL&FS Transportation Networks Ltd. & Ors.	Jaskaran S. Bhatia

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